

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 6**  
**(IB)-190(PB)/2017**

**IN THE MATTER OF:**

Union Bank of India	....	Applicant/petitioner
v.		
Era Infra Engineering Ltd.	....	Respondent

**Order under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 11.08.2021**

**Coram:**

**SHRI BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**


**SHRI HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

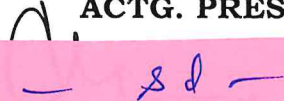
For the Applicant:	Abhirup Dasgupta, Ishaan Duggal and Bhawana Sharma for CoC of GBPL
For the Respondent:	Palash Singhai for IIFCL Mr Krishnendu Datta, Senior Advocate with Ms Wamika Trehan, Mr Shivank Diddi and Ms Udita Singh, Advocates for RP

**ORDER**

List the matter for hearing on 23.08.2021.



**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

11.08.2021  
VINEET